

# **ORISSA HIGH COURT: CUTTACK**

Dated, 1<sup>st</sup> December, 2017

## **NOTICE**

In partial modification of the earlier notice dated 29.11.2017 regarding constitution of Special Benches for hearing of Jail Criminal Appeals/Criminal Appeals on 02.12.2017 (Saturday) the Special Benches are re-constituted as follows:

| <b>Court No.</b>            | <b>Name(s) of the Hon'ble Judges</b>                                         | <b>Assignment</b> | <b>Date &amp; Time of sitting</b> |
|-----------------------------|------------------------------------------------------------------------------|-------------------|-----------------------------------|
| IV<br>3 <sup>rd</sup> Floor | Hon'ble Mr. Justice<br>Biswajit Mohanty<br>Hon'ble Mr. Justice<br>S.K. Sahoo | Division Bench    | 02.12.2017<br>11.00 A.M.          |
| VI<br>4 <sup>th</sup> Floor | Hon'ble Mr. Justice<br>K.R. Mohapatra                                        | Single Bench      | 02.12.2017<br>11.00 A.M.          |

**By Order**

  
**Dy. Registrar (Judl.)**